

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins)No. 1231 of 2019

IN THE MATTER OF:

**Anand Sonbhadra, R.P.
of Shubhkamna Buildtech Pvt. Ltd. ... Appellant**

Versus

Arham Escon Pvt. Ltd. ... Respondent

Present:

For Appellant:-

**For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Rakesh Sinha
and Mr. Jeemon Raju.K, Advocate for Respondent No.1
Mr. V.N.Singh, Advocate for Respondent No.2
Mr. kauser Husain, Advocate.**

O R D E R

07.02.2020 Considering the submission of the learned counsel for the Appellant, he is permitted to file rejoinder during the course of the day and supply the copy to the other side.

Learned counsel for the Respondents are directed to supply the copy of the reply to each other.

Let the matter be fixed on **20th February, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**